

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
IB-251/ND/2024

IN THE MATTER OF:

Mis. Coldwater Veneer, INC

...PETITIONER

Vs.

M/s. Aarv Wood and Veneer Private Limited

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 13.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Vinayak Srivastava, Adv.
Vaibhav Vashisht.

ORDER

This is a petition under Section 9 of IBC, 2016. Heard Ld. Counsel for the Petitioner. Issue notice to the Respondent for filing reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **10.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)